

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	KESHAV KUMAR DUBEY VS SHANKAR INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rajesh Upadhyay, Adv.] For the Petitioner

Mr. Vikash Singh, Adv.] For the Respondents

Mr. Sudarshan Kumar Agarwal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **6th September, 2024**.

**Anamitra Pal
Court Officer**